

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.134
IA-3236/2021, IA-5321/21
IB-835/ND/2020

IN THE MATTER OF:

Sanjeev Aggarwal & Ors.
VS.

Supertech Township Project Ltd

.. FINANCIAL CREDITOR

. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 08.9.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Advocate Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Akshay
Srivastav, Ms. Aditi Sinha and Ms. Keshvi Thapar for OC
For the CD :
For the RD :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of
Hon'ble Members.

List on 20.10.2021.


(Madhu Narula)
Court Officer

Surjit